# Central Administrative Tribunal Principal Bench: New Delhi

CP No.136/2016 OA No.685/2014

New Delhi this the 6th day of December, 2016

## Hon'ble ShriV.Ajay Kumar, Member(J) Hon'ble Dr.Birendra Kumar Sinha, Member(A)

Sh. Ramesh Kumar S/o Late Sh. Lachhi Ram R/o G-87 A, Lajpat Nagar, Sahibabad, Distt-Ghaziabad(UP) Pin Code-201005.

(By Advocate: Sh. S.Mukherjee) -Applicant.

#### **VERSUS**

Sh. Injeti Srinivas
Director General,
Sports Authority of India,
J.N. Statium, New Delhi-110 003.

-Respondent.

(Advocate: Ms.Noopur Grover)

## ORDER (ORAL)

## (By Hon'ble Shri V. Ajay Kumar, Member(J):-

Heard the learned counsel for the parties. When this matter is taken up for hearing, learned counsel for the respondents, while filing a compliance affidavit by annexing a copy of Office Order No.251/2016 dated 29.11.2016 promoting the applicant to the post of UDC w.e.f. 01.02.1988 as regular on notional basis, submits that they have fully complied with the order of this Tribunal.

2. In these circumstances and in view of the substantial compliance, the C.P. is closed. Notice is discharged. However, this order shall not preclude the applicant from making any representation, with regard to any other grievance, and the respondents from considering the said

representation and pass a speaking order as expeditiously as possible, in accordance with law. No costs.

(Dr.Birendra Kumar Sinha) Member(A) /kdr/ (V.Ajay Kumar) Member(J)